

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2520
ANSWERED ON:08.12.2014
COURSES UNDER SDI SCHEME
Shekhawat Shri Gajendra Singh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the courses identified under the Skill Development Initiative (SDI) Scheme are recognized by the Union Government, State Governments and concerned industries;
- (b) if so, the details of Ministries/ Departments and industries which recognize the various courses under the scheme; and
- (c) if not, the reasons therefor and the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): Under the Skill Development Initiative (SDI) Scheme being implemented by Government of India, the courses/modules are developed by Mentor Councils/Trade committees comprising representatives from Industries (Private and Public), Academicians, State governments and Trade experts. After development of courses by the Mentor Councils/ trade Committees, the courses/modules are placed before the sub-committee of National Council of Vocational Training Committees (NCVT) comprising members from Central Ministries, States, Industry and Academicians for final approval and implementation. NCVT approved courses are well accepted by Ministries/ Departments and industries.